



Government of Jammu and Kashmir
Department of Law Justice and Parliamentary Affairs
(Power Section) Civil Secretariat.
Srinagar/Jammu

Notification
Srinagar, the 6th July, 2017

SRO-. 269 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the 1st. Class who shall exercises all the powers of Executive Magistrate of the 1st. Class within their respective territorial jurisdiction shown against each of District Anantnag:-

S.NO.	Name of the officers S/Shri	Designation
01	Suhail Ahmed, KAS	District Social Welfare Officer, Anantnag.
02	Primroz Bashir, KAS	Assistant Regional Transport Officer, Anantnag
03	Ab. Hai Rafiq ,	District Education Physical Officer , Anantnag
04	Aijaz Ahmed Raina,	Chief Agriculture Officer, Anantnag
05	Rishi Kumar Sharma, KAS	Dististrict Panchyat Officer, Anantnag
06	Ashraf Katoo,	District Forest Officer, Lidder Forest Division . Bijbehawara
07	Feroz Ahmed	Divisional Manager State Forest Corporation Anantnag
08	Mohd Abdullah	Dy. Director, Sericulture, Anantnag
09	Dr. Zubair Ahsan Kabli	District Sheep Husbandry Officer, Anantnag.
10	Showkat Ahmed	District Officer Geology and Mining
11.	Bashir Ashmed	Assistant Director Handicrafts, Anantnag.

Handwritten signature and date:
06.07.2017

12	Aabid Ahmed	Assistant Director, Handloom, Anantnag
13	Dr. Farhat, KAS	Functional Manager, DIC, Anantnag
14	Sunil Hatashi	Legal Metrology Officer, Anantnag
15	Gh. Qadir,	Assistant Commissioner Food Safety, Anantnag
16	Ashfeen Ali Khan	Block Development Officer, Bijbehwara
17	Nazir Ahmed Mir	Block Development Officer, Breng
18	Manzoor Ahmed Dar	Block Development Officer, Chitterjul
19	Ishtiyaq Khan	Block Development Officer, K. Pora
20	Javid Ahmed	Block Development Officer, Sangam.
21	Manzoor Ahmed Dar	Block Development Officer, Shangus
22.	Suhaib	Block Development Officer, Anantnag.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid)

Secretary to Government,
Department of Law, Justice & PA

Dated: 06 -07-2017

NO: LD (P) 2013/01-AN

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir/Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. Deputy Commissioner, Anantnag. This is with reference to his letter NO.221-25/DMA dated 04-07-2017.
5. All concerned officers.
6. Government Genral Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazettee.
7. SRO Section, Department of Law, Justice and Parliamentarty Affairs. (w.7.s.c.)
8. Concerned file.

(Shafiq Hussain Mircha)
Assistant Legal Remembrancer
Department of Law, J& PA

9
06-07-2017

06-07-2017